

**In the National Company Law Tribunal, Jaipur**

**IA No. 39/JPR/2018**

**IB No.86 (ND)/2018**

**UNDER SECTION 14, 17(1)(d) of IBC, 2016**

**In the matter of:**

**Ms. Pratibha Khandelwal ..... Applicant/Petitioners**

**VS.**

**State Bank of India & Anr. ....Respondent**

**Order delivered on 05.10.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

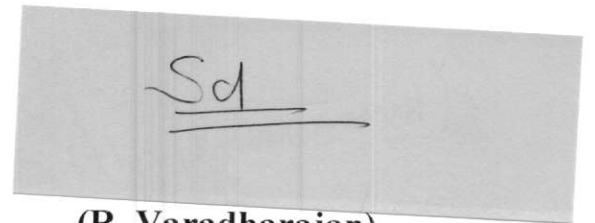
For Petitioner (s) : Abhishek Anand, Adv.

For Respondent(s) : None-appeared

**ORDER**

In IA No. 39/JPR/2018, let a notice be issued to the respondents by the RP/applicant and the respondents to respond with the reply/objections, if any, in the application within a period of two weeks from the date of service of the notice.

Post the matter on 15.11.2018.



**(R. Varadharajan)  
Member (Judicial)**